

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA/263(AHM)2021 in CP(IB) 397 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2021**

Name of the Company: Anil Kumar Erstwhile IRP of KSL &
Industries Ltd.
V/s
COC of KSL & Industries Ltd & Anr.
Section 60(5) IBC,2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.
2.

ORDER

(through video conferencing/physical)

Mr. Monaal Davawala, Advocate appeared on behalf of Applicant.

On the request of the Applicant, the matter is adjourned.

List the matter on 08.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 7th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**